

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 15-04-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --

PETITION NUMBER : CP(IB)/8(CHE)/2024

NAME OF THE PETITIONER : Savitri Telecom Services

NAME OF THE RESPONDENT(S) : Lookman Electroplast Services Pvt Ltd

UNDER SECTION : Sec 9 Rule 6 of IBC, 2016

ORDER

Ld. Counsel Mr. Tushar Kumar for the Petitioner. Ld. Counsel Mr. Dhruv Gupta for the Respondent.

In this case, the Counsel for the Respondent sought 2 weeks time to file the reply. This is the final opportunity to file the reply failing which the right to file reply will be closed.

Rejoinder, if any, be filed within a week thereafter.

List the Petition for hearing on **12.06.2024**.

-Sd-

**RAVICHANDRAN RAMASAMY
Member (Technical)**

-Sd-

**JYOTI KUMAR TRIPATHI
Member (Judicial)**

phk